

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 08.  
C.P. (IB)/37(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Nagpur Nagarik Sahakari Bank Limited**  
**VS**  
**Latakisan Constructions Private Limited**

**For FC** : Adv. Tanushree Sogani a/w Adv. Atishay Jain  
i/b. Adv. Kunal Kanungo

**For CD** : Absent.

**IBC under Sec. 7**

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**ORDER**

1. It has been reported that the CD is already undergoing CIRP before Bench I of this Tribunal in CP No. 860/2022 *vide* order dated 23.06.2023.
2. In view of the above, the this C.P. has become **infructuous and accordingly stands disposed of.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//